

THE PRINCIPAL JUDGE FAMILY COURT NAGPUR

No.B-20(9)/337/2018

Dated: 14th June, 2018

- Read:**
- 1] Hon'ble High Court Letter No. B(Gen)- 1001/2015/882
Dated: 22 Sept, 2015.
 - 2] Hon'ble High Court Notification dated 28 August, 2015.
 - 3] Hon'ble High Court Letter No. B(Gen)- 1001/2018/695
Dated: 11th June, 2018

Office Order

In view of the High Court letter & notification referred above, in Family Court Nagpur "District Court Gender Sensitization and Internal Complaints Committee" in respect of dealing complaints against Sexual Harassment of Women, if any at Workplaces, the Committee has been constituted with the following Members as per High Court Notification :-

- 1] **Judge, Family Court,
Nagpur and Chairperson.** : Mrs. Manisha R. Kale.
- 2] **Judge, Family Court,
Nagpur.** : Dr. Shri Prashant K.
Agnihotri
- 3] **President of Family Court,
Bar Association.** : Shri Sham Ambhore..
Advocate, Nagpur.
- 4] **Trained Mediator and Secretary :
of Family Court,Bar Association.** Mrs. Sharmila S.Charalwar.
Advocate, Nagpur.
- 5] **One woman officer of the rank :
of the Senior Civil Judge who shall
work as Secretary of the DGSICC.** Mrs. Swati A. Chauhan,
Judge, Family Court, Nagpur.
- 6] **Any other person deemed fit :
for nomination** : Shri Shankar G. Pande,
M. Counselor, Family Court,
Nagpur.

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- 7] **Any other person deemed fit for nomination.** : Shri Mangesh P. Dongare,
I/C Registrar, Family Court,
Nagpur.
- 8] **One Woman Member being a member of Family Court Employees Association.** : Mrs. Usha R. Naidu,
Superintendent, Family Court
Nagpur.
- 9] **One outside member having experience in the field of Social Justice etc.** : Smt. Sayali Welukar- Pathak
Clinical Psychologist

M. M. Thakare
24/6/18
(Mrs. M. M. Thakare)
Principal Judge,
Family Court, Nagpur.

Family Court, Nagpur

No.B-20(9)/816 /2018

Date : 14th June, 2018

Copy forwarded with compliments for information & necessary action:-

- 1] **The Hon'ble Registrar, (Inspection I), High Court, Appellate Side, Bombay**

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- 2] The Principal Judge, Family Court, Nagpur
3] The Judge, Family Court No. 2/3/4 Nagpur.
4] The Court Manager, Family Court, Nagpur.
5] The Registrar / Dy. Registrar, Family Court, Nagpur
6] The Counselling Section, Family Court, Nagpur.
7] The Suptd. Adm./ T. W. / C & F. Family Court, Nagpur.
8] Mrs. Manisha R. Kale, Judge, Family Court No. 2, Nagpur.
9] Dr. Shri Prashank. K. Agnihotri, Judge, Family Court No.4, Nagpur.
10] Dr. Shri Shankar G. Pande, M. Counselor, Family Court, Nagpur.
11] Shri Sham Ambhore, President, Family Court, Bar Association.
12] Mrs. Sharmila S. Charalwar, Trained Mediator & Secretary, Family Court, Bar Association.
13] Mrs. Sayali Welukar-Pathak, Clinical Psychologist, Nagpur.

M. M. Thakare
24/6/18
Principal Judge,
Family Court, Nagpur.